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[Shri Basudeb Acharia] any solution. The Home Ministry says that the problems of railway personers are to be dealt with by the Railway Ministry and the Railway Ministry, in turn, advised the All India Retired Railwaymen's Federation that it was the Finance Ministry which was competent to deal with problems and the pension department of the Finance Ministry has again thrown the ball in the Railway Ministry's court. To say the least, this attitude speaks of utter callousness and indifference of the Government to their problem. This state of affairs has naturally created frustration among the pensioners. And the Government should know that most of the pensioners are facing a situation of destitution because of the nonchalant attitude of the Government.

Therefore, I urge upon the Government to examine their problems and redress them as early as possible.

(xiii) Need to release quota of Paper for Madhya Pradesh to meet the demands of students

श्री बाबूराव परीजपे (अबलपुर) : महोदया, बीस सुद्री कार्यक्रम के धन्तर्गत सुल क्रमांक 17 से सम्बन्धित यह प्रकरण है । इस सूत में कहा गया है कि उचित दर की कुकानों की व्यवस्था कर के, कारखाने में काम करने वाले मजदूरीं व छात्रों के 'लिए, दुकानें खीलकर, छातों को पाठ्य पुस्तकें ग्रीर कापियां प्राथमिकता के ग्राधार पर उपलब्ध कराकर साबेजनिक वितरण प्रणाली का विस्तार किया जायेगा तथा उपभोक्ताओं के हितों की रक्षा का अभियान चलाया जायेगा । तदुपरान्त व्याख्या में कहा गया है कि शिक्षा मंत्रालय इस समय पाठव पुस्तकों की छपाई तथा कापियां तैवार करने के लिए, राज्यों की कागज संप्लाई करता है। भविष्य में छात्रों की संख्या में बुँढि की देखते हुए राज्यों की कानज की सप्धाई बढ़ाई जायेंगी और नियंत्रित

मूल्कों पर कापियां बेचने की बर्समाव स्थितिया जारी रहेंगी। इसके विपरिता किया मंत्रालय कार्यरत है। दिसम्बरं, 81 तक कामज का कोटा तो मध्य प्रवेक शासन की दिया गया। प्रथम तिमाही 82 के कोटे में कुछ थोड़ी सी मान्ना दो गईं तथा विगत 6 माह में कुछ भी नहीं।

जुलाई 82 को जो शिक्षा सत प्रारम्भ हुआ, उसमें लगभग एक करोड़ छातों के करीब प्रभिभावकों की रियायती दर की कापियां उपलब्ध नहीं हो सकी तथा खुने बाज़ार से महंगी दरों पर कापियां खरीदनी पड़ी। आज भी वही स्थिति बनो हुई है।

प्रतएव शिक्षा मंत्री जी से निवेदन है कि प्रवित्तम्ब यह कागज का कोटा मध्य प्रदेश के लिए स्वीकृत किया जावे ।

Strike by Employees of Neyvete Neyveti Lignite Corporation Limited.

DR. V. KULANDAIVELU (CHI-DABARAM): Under Rule 377, I make the following statement.

I would like to draw the immediate attention of the Union Government about the serious plight of the employees over 17,000 in number of the Neyvell Lignite Corporation Ltd., and their families and total paralysis in the essential services and in the productivity with a marked set back in the power generation following non-settlement of Bonus Issue until date, consequently an indefinite strike since 10 P.M. of 27th October, 1982.

The Joint Union Action Council of NLC initially demanded 20 per cent Bonus inclusive of 4 per cent annual incentive on the grounds of 86 per cent productivity with an earmark of Rs. 38 crores profit for 1981-82.

Following series of negotiations the Management on principle agreed only upto 11.7 per cent exclusive of annual incentive of 4 per cent and 0.56 per